(1)

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/69/2016

NAME OF THE PETITIONER(S)

: IVCRL Assets & Holdings Ltd & Another

NAME OF THE RESPONDENT(S)

: Chennai Water Desalination Ltd & 6 Others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
D	Arrchana for Thripambale Kannan	Cansel for Petitionia	
2)	Pravaishini for PROMOD NAIR	counsel for R2 to R6	X
3)	Archil Jain For T.K. Bhaykar	Counsel for RT	At the

ORDER

Counsel for the Petitioner present. Counsel for R2 to R6 present. Counsel for R7 present. It has been submitted by the Counsel for the Petitioner that settlement talks are in progress and more time is required. At request, time is enlarged. Put up on 30.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk